

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

31

**CONT.A./07(MB)2023 IN  
CP/212(MB)2022**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **28.03.2024**

NAME OF THE PARTIES:

Ajay Sukhwani

Vs

Edwise Consultants Private Limited

SECTION: 241-242(4) OF THE COMPANIES ACT, 2013

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**ORDER**

1. Mr. Nausher Kohli, Ld. Counsel for the Petitioner present. Mr. Ankit Lohia, Ld. Counsel for the Respondent present.
2. Connected matter is listed for hearing on 18.04.2024. Hence, list this matter for hearing on **18.04.2024**.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**